

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6410  
ANSWERED ON:15.05.2012  
GUIDELINES FOR FOREIGN COMPANIES  
Sugumar Shri K.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has asked all foreign companies in the country to provide details of their employees on a regular basis;
- (b) if so, the details thereof;
- (c) whether the Non-Governmental Organisations receiving funds from abroad have also been directed to comply with the above guidelines; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): Yes, Madam.
- (b): Guidelines issued by Reserve Bank of India vide FED. CO.FID. No. 25395/10.05.030/ 2011-12 dated 26th April, 2012 in this regard.
- (c): No, Madam.
- (d): Question does not arise.